OFFICE OF THE DISTRICT & SESSIONS JUDGE (NORTH) ROHINI COURT, DELHI

ORDER

Pursuant to letter No. 677/G-4/Genl./DHC dated 30.10.2017 of Hon'ble High Court of Delhi, I hereby authorise the following Judicial Officers of Delhi Judicial Service to hear and dispose of urgent matters under Delhi Rent Control Act 1958 pertaining to North District during the period mentioned against their names in the summer vacation of June 2018.

S.No.	Name of Judicial Officers	Period of Detention
1.	**Ms. Vandana** Senior Civil Judge-cum-Rent Controller North District	11.06.2018 to 20.06.2018
2.	**Sh. Satvir Singh Lamba** Administrative Civil Judge-cum-Commercial Civil Judge-cum-Additional Rent Controller North District	21.06.2018 to 30.06.2018

Note: 1. The Judicial Officers mentioned above shall look after the said work in their respective court room and shall be assisted by their own court staff.

2. The Ld. Judicial Officer mentioned at S.No. 1 would be entitled to compensatory leave for three days and Ld. Judicial Officer mentioned at S.No. 2 would be entitled to compensatory leave for four days as per rules.

Ramesh Kumar 26/5/18

(RAMESH KUMAR-I)
OFFICIATING DISTRICT & SESSIONS JUDGE (NORTH)
ROHINI COURT, DELHI

No. 13674 – 704 F2(9)/Judl./Vac/North/2018 Dated: 26-05-18

Copy forwarded for information & necessary action to :

1. The Ld. Registrar General,High Court of Delhi New Delhi.
2. The Ld. District & Sessions Judge, (HQ) Delhi.
3. The Judicial Officers concerned.
4. The Officer In-Charge/Controlling officer, Pool Cars, Tis Hazari & Rohini Courts, Delhi.
5. DDO Accounts Branch, North-District, Rohini Courts, Delhi.
6. All AOJs/ Branch In-charge of North District, Rohini Courts, Delhi.
7. The Secretary Bar Association, Rohini Courts, Delhi.
8. Dealing Clerk, Facilitation Centre, Rohini Court Complex, Delhi.
9. The Website, North District,Rohini Court Complex, Delhi.
10. The Website Committee (Hindi & English) Tis Hazari Courts, Delhi
11. AOJ/Branch In-charge, Filling section, Rohini Court Complex Delhi.
12. The PS to District & Sessions Judge, North, Rohini Courts, Delhi.
13. Notice Board. (through Care Taking Branch).

Ramesh Kumar 26/5/18

OFFICIATING DISTRICT & SESSIONS JUDGE (NORTH)
ROHINI COURT, DELHI